

**GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE
RAJYA SABHA
QUESTION NO 27.11.2009**

ANSWERED ON

DISCRIMINATION AGAINST FARMERS OF BUNDELKHAND .

904

SHRI GANGA CHARAN

Will the Minister of AGRICULTURE be pleased to state :-

- (a) whether it is a fact that farmers of Bundelkhand are being discriminated;
- (b) if so, the reasons therefor; and
- (c) if not, the reasons for not providing similar amount of money to farmers of Bundelkhand who are affected by drought since last five years that is being provided to farmers of Vidarbha while the problems and causes of farmers of Vidarbha and Bundelkhand are similar?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE
MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

(SHRI K.V. THOMAS)

(a):No, Sir.

(b):Does not arise.

(c):Planning Commission has considered a Special Package for Drought Mitigation in the Bundelkhand regions of Uttar Pradesh and Madhya Pradesh for providing assistance to the districts covered under the region.